

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2709
ANSWERED ON 19/12/2023**

PMAY-G IN MAHARASHTRA

**2709. SHRI OMPRAKASH BHUPALSINH
ALIAS PAWAN RAJENIMBALKAR:
SHRI VINAYAK RAUT:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned, completed and pending under construction, under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last five years, State and district-wise particularly in Osmanabad (Dharashiv) Parliamentary Constituency of Maharashtra;**
- (b) the number of houses provided to the poor and Below Poverty Line (BPL) people under PMAYG so far, particularly in the aspirational district Osmanabad;**
- (c) the additional steps being taken by the Government to expand the scope of the Yojana;**
- (d) the impact of such steps in the above Yojana; and**
- (e) whether the Government has fixed any target for completion of works under PMAY-G and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) The details of houses sanctioned, completed and pending for completion against targets allocated, under the Pradhan Mantri Awaas Yojana (PMAY-G) in different States/ UTs including Maharashtra and Osmanabad Parliamentary constituency (Dharashiv) of Maharashtra during the last five target years i.e. from 2018-19 to 2022-23 are given in Annexure.

The Ministry allocates the targets to the State/UT as a whole and district-wise targets are fixed by the State/UT. The District-wise details of houses sanctioned & completed under PMAY-G against targets allocated in a Financial Year, can be seen at the programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year.

(b) The PMAY-G aims to provide assistance to eligible rural households. Identification and selection of those households is not based on the concept of Below Poverty Line (BPL), but is rather based on the housing deprivation parameters and inclusion/ exclusion criteria prescribed under Socio Economic Caste Census (SECC), 2011 and survey Awaas+ 2018 conducted to identify eligible households left out of SECC 2011. As on 15.12.2023, against the cumulative target of 2.95 crore houses, more than 2.94 houses have been sanctioned to the beneficiaries and 2.51 crore houses have been completed under PMAY-G. This includes sanction of 13,736 houses and completion of 10,248 houses under PMAY-G in the Osmanabad aspirational district of Maharashtra.

(c) & (d) No, Sir. There is no such proposal under the consideration of the Ministry.

(e) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities. The initial timeline for PMAY-G was March, 2022, which has now been extended to March 2024. The full target of 2.95 crore houses under PMAY-G has been allocated to States/Union Territories (UTs), out of which more than 2.94 crore houses have been sanctioned and more than 2.51 crore houses have been completed as on 15.12.2023

ANNEXURE**STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. †2709 TO BE ANSWERED ON 19.12.2023 REGARDING “PMAY-G IN MAHARASHTRA.”**

Details of number of houses allocated, sanctioned, completed and pending to be completed in various States/UTs, including Maharashtra, under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last five years

S. No.	Name of the State/UT	Targets allocated by Ministry	Houses Sanctioned	Houses Completed	Houses pending to be completed
1	Arunachal Pradesh	25,019	25,017	17,014	8,005
2	Assam	15,87,895	15,87,104	14,37,832	1,50,063
3	Bihar	25,32,839	25,32,644	24,88,072	44,767
4	Chhattisgarh	7,36,867	7,36,867	5,04,263	2,32,604
5	Goa	0	0	0	0
6	Gujarat	4,01,727	4,00,844	2,96,668	1,05,059
7	Haryana	8,455	8,451	7,335	1,120
8	Himachal Pradesh	8,262	8,262	7,833	429
9	Jammu And Kashmir	1,64,946	1,64,921	1,44,821	20,125
10	Jharkhand	12,02,688	12,02,628	11,71,966	30,722
11	Kerala	13,106	13,102	11,029	2,077
12	Madhya Pradesh	29,38,906	29,38,879	27,84,601	1,54,305
13	Maharashtra	10,17,317	10,12,351	8,45,522	1,71,795
14	Manipur	35,969	35,320	20,757	15,212
15	Meghalaya	57,934	57,929	22,828	35,106
16	Mizoram	13,908	13,908	1,911	11,997
17	Nagaland	18,755	18,693	5,064	13,691
18	Odisha	19,95,606	19,90,554	12,40,127	7,55,479
19	Punjab	26,228	25,805	21,741	4,487
20	Rajasthan	12,46,537	12,46,462	12,08,941	37,596
21	Sikkim	330	322	190	140
22	Tamil Nadu	4,71,811	4,50,997	3,17,539	1,54,272
23	Tripura	2,36,163	2,36,145	2,21,772	14,391
24	Uttar Pradesh	25,05,539	25,05,290	24,12,308	93,231
25	Uttarakhand	34,216	34,155	30,133	4,083
26	West Bengal	37,63,208	37,63,073	26,10,507	11,52,701
27	Andaman And Nicobar	1,212	1,212	857	355
28	Dadra And Nagar Haveli And Daman And Diu	5,557	5,513	2,976	2,581
29	Lakshadweep	0	0	0	0
30	Andhra Pradesh	1,78,910	1,78,910	14,833	1,64,077
31	Karnataka	1,20,601	1,17,982	14,772	1,05,829
32	Ladakh	1,890	1,880	1,745	145
Total		2,13,52,401	2,13,15,220	1,78,65,957	34,86,444

Details of number of houses allocated, sanctioned, completed and pending to be completed in Osmanabad Parliamentary constituency (Dharashiv) under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) during the last five years

S. No.	Name of the District	Targets fixed by State	Houses Sanctioned	Houses Completed	Houses pending to be completed
1	Osmanabad	14,379	14,344	9,696	4,683
2	Latur	10,855	10,837	7,484	3,371
3	Solapur	31,417	31,039	24,761	6,656
Total		56,651	56,220	41,941	14,710

Note: Osmanabad Parliamentary Constituency (Dharashiv) comprises of Osmanabad, Latur and Solapur districts.
